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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1)	T.v.P. Sai Vihari Mr Hanishan Karmani	Counsel for Petitioner	T.v.P. Sai Vihari.
(2)	H. KARTHIK SESHADRI N.P. VIJAY KUMAR	Counsel for Respondents	4/12/16

ORDER

Counsel representing both parties are present. Shri T V P Sai Vihari, counsel for respondents filed vakalat with the consent of the counsel on record. Time extended for filing of rejoinder with a direction to serve a copy to the other side in advance.
Put up on 09.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)